# GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA

### **UNSTARRED QUESTION NO: 2401**

(TO BE ANSWERED ON THE 11<sup>th</sup> August 2025)

#### CASES OF EMEREGENCY LANDINGS BY DIFFERENT AIRLINES

2401. SHRI C. VE. SHANMUGAM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that technical snags followed by emergency landings of aircrafts has increased during the last one year;
- (b) if so, the details of such incidents during the last three years, year-wise, airline wise, including the current year so far;
- (c) whether Government has instructed different airlines to find out the cause of such incidents;
- (d) if so, the details thereof; and
- (e) steps taken by Government to instill and boost confidence about safe air journey

#### **ANSWER**

#### MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a) to (d): Details of incidents of emergency landing due to technical snag reported from 2022 to 2025 are attached as Annexure-A. The said incidents were investigated and necessary rectification action were taken.
- (e): The Directorate General of Civil Aviation (DGCA) has established comprehensive Civil Aviation Regulations to ensure the safe operation and

maintenance of aircraft. These regulations are continuously updated and aligned with international standards, including those of International Civil Aviation Organisation (ICAO) and European Union Aviation Safety Agency (EASA). DGCA amends its regulations from time to time in accordance with ICAO standards.

DGCA ensures the compliance of airlines with all safety and maintenance standards through the mechanism of conducting surveillance, spot check, night surveillance etc. of the airlines and its personnel. The observations / findings made during surveillance, spot check and night surveillance are provided to the airlines for taking corrective action. In case of violation, DGCA takes enforcement action in accordance with laid down procedures which may consist of warning, suspension, cancellation including imposition of financial penalty on the airlines/ personnel.

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## Technical faults during flight which resulted into emergency landing for the period 2022-2025 (Till date) $\,$

Airlines	Year			
	2022	2023	2024	2025
Indigo	02	02	01	01
Air India	01	-	02	-
Spice Jet	02	-	-	-
Air India Express	02	01	03	01
Quikjet	-	-	01	-
Air Asia	1	01	-	-
Alliance Air	-	01	-	_
Star Air	-	-	01	-

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